

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 276 (ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.11.2017**

**NAME OF THE COMPANY: M/s Effects Management Services Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: None

**ORDER**

Notice to the Ministry of Finance, through Chief Commissioner Income Tax, Delhi. The Petitioner shall file Income Tax Returns as well as the proposed financial statements and Annual Returns for the defaulted period before this bench.

Be listed on 1<sup>st</sup> December, 2017

Sd-

**(S. K. Mohapatra)  
Member (T)**

Sd-

**(Ina Malhotra)  
Member (J)**